

36

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P. No. 28/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: M/s. Tushar Clothing Pvt. Ltd. & Anr.  
V/s.  
Mr. Ramesh D. Shah & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act, 1956 &  
241-242 of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

*Hitesh Soni 1/b Hitesh Soni & Associates  
For Petitioners*

ORDER

TCP No. 28/397-398/NCLT/MB/MAH/2014

The Counsel for the Petitioner is present.

At request of the Petitioner's Counsel, list this matter on 06.02.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)